

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Friday the 21st day of July 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 671/2023 in Comp App (AT) (CH) (Ins) No. 205/2023 IA No. 670 & 672/2023	Sun Paper Ltd. Vs S. Dhanapal, Liquidator, M/s Servalakshmi Paper Ltd.	Ms. Ashwini Vaidialingam	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 209/2023 For Condone Delay IA No. 695/2023 For Stay IA No. 696/2023 For Urgent Hearing IA No. 694/2023	Mr. G Balasubramaniam Vs P. Eswaramoorthy	Dr. KS Ravichandran	
3	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No. 701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivasa Bhattad & Anr.	Mr. Anirudh Krishnan	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 199/2022	Bank of India Vs Pavan Kankani and Anr. WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani,Erstwhile IRP/RP/R1
5	Comp App (AT) (CH) (Ins) No. 200/2022	Bank of India Vs Pavan Kankani and Anr.	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani,Erstwhile IRP/RP/R1

		WITH		
6	Comp App (AT) (CH) (Ins) No. 201/2022	Bank of India Vs Pavan Kankani and Anr. WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani,Erstwhile IRP/RP/R1
7	Comp App (AT) (CH) (Ins) No. 202/2022	Bank of India Vs Pavan Kankani and Anr. WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani,Erstwhile IRP/RP/R1
8	Comp App (AT) (CH) (Ins) No. 203/2022	Bank of India Vs Pavan Kankani and Anr.	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani,Erstwhile IRP/RP/R1
9	IA No. 710/2023 (Adv. Hg.) In Comp App (AT) (CH) (Ins) No. 166/2023 For Stay IA No. 540/2023 For Exemption IA No. 541/2023 To implead IA No. 641 & 645/2023	Anirudh Agro Farms Limited Rep by its Director Mr. Kondareddy Ravinder Reddy Vs Dr. Govindarajula Venkata Narasimha Rao RP, Viceroy Hotels Ltd. & Anr. WITH	Ms. Deepika Murali	Ms. Lakshana Viravalli- R1 Mr. P Ravi Charan- R2
10	IA No. 714/2023 (Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 183/2023 For Exemption IA No. 585/2023 For Stay IA No. 584/2023 To implead IA No. 642 & 644/2023 For Directions IA No. 656/2023	Asset Reconstruction Company (India) Ltd. Vs Dr. Govindarajula Venkata Narsimha Rao, RP for Viceroy Hotels Limited	Mr. P Ravi Charan	Ms. Lakshana Viravalli

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 247/2022 For Stay IA No. 523/2022	Global Emerging Markets India Ltd. Vs. Indu Projects Ltd. & 6 Ors.	Mr. Rohan Kothari	Mr. VVSN Raju –R1

		WITH		
12	Comp App (AT) (CH) (Ins) No.248/2022	M/s Global Emerging Markets India Ltd. Vs. Indu Projects Ltd. & 3 Ors	Mr. Rohan Kothari	Mr. VVSN Raju –R1
13	Comp App (AT) (CH) (Ins) No. 71/2023 For Emergent Hearing IA No. 255/2023 For Stay IA No. 256/2023	E.M.Najeeb @ Mohammed Vs Union Bank of India & Anr.	Dr. KS Ravichandran	M/s NVS Associates
14	Comp App (AT) (CH) (Ins) No. 379/2022 For Stay IA No. 894/2022 For Exemption IA No.895/2022	V-Con Integrated Solution Pvt Ltd. Vs CA Uthukuli Venkata Rao Sujatha & 4 Ors	Ms. Kritika Nagpal	Mr. S Sathiyarayanan
15	Comp App (AT) (CH) (Ins) No. 177/2023 For Stay IA No. 574/2023 Urgent Hearing IA No. 575/2023	C. Sakthivel Suspended Director of Sun Bio Naturals India Pvt. Ltd. Vs Drip Capital Inc & Anr.	Mr. R Ramkumar	Mr. Chandrashekar Chakalabbi
16	Comp App (AT) (CH) (Ins) No. 402/2022 For Exemption IA No. 968/2022 For Stay IA No. 969/2022	Ajay Kumar Agarwal Vs CYMK Inks LLP & Anr	Mr. Srinath Sridevan	M/s Genicon & Associates- R2
17	Comp App (AT) (CH) (Ins) No. 189/2023 For Condone Delay IA No. 609/2023 Delay in re-filing IA No. 608/2023	Dr. Devaiah Pagidipati Vs Bank of India & 4 Ors.	Mr. Y Suryanarayana	
18	Comp App (AT) (CH) (Ins) No. 192/2023 Leave to file IA No. 618/2023 For Stay IA No. 619/2023	Sharon Hills Residents Association Vs K Parameswaran Nair, RP, Samson & Sons Builders & Developers Pvt. Ltd.	Mr. Liju V Stephen	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19	Comp App (AT) (CH) (Ins) No. 101/2022 For Stay IA No. 230/2022 Contempt Case No. 3/2022 To Implead IA No. 1016/2022 For Urgent Hearing IA No. 651/2023 For Directions IA No. 617/2023	Er. Manmohan Singh Jain & Anr Vs Tharuvai Ramachandran Ravichandran, RP	Mr. P Raj Kumar Jhabakh	Mr. S. Sathyanrayanan
20	Comp App (AT) (CH) No.102/2022 For Condone Delay IA No.858/2022 Interim Relief IA No. 857/2022	Vijaygopal M & Ors Vs BRD Securities Ltd. & Ors. WITH	Mr. Srikanth Mohan	Mr. Jerin Asher Sojan-R1/Caveator Mr. CV Shailandhran-R4, R7,R8 Mr. Cibi Vishnu- R9-R12 Ms. Sreepriya Kalarikkal-R14 R24, PCS
21	Comp App (AT) No. 103/2022 For Condone Delay IA No.860/2022 Interim Relief IA No. 859/2022	Vijaygopal M & Ors Vs BRD Securities Ltd. & Ors. WITH	Mr. Srikanth Mohan	Mr. Jerin Asher Sojan-R1/Caveator Mr. CV Shailandhran- R3-R5, R8, Mr. Cibi Vishnu- R6
22	Comp App (AT) No. 104/2022 Interim Relief IA No. 861/2022 For Condone Delay IA No.862/2022	Vijaygopal M & Ors Vs BRD Securities Ltd. & Ors.	Mr. Srikanth Mohan	Mr. Jerin Asher Sojan-R1/Caveator Mr. CV Shailandhran-R4 Mr. Cibi Vishnu- R5, R8, R9, R20
23	Comp App (AT) (CH) (Ins) No. 74/2023 For Stay IA No. 261/2023 For Directions IA No.262/2023	Smt. Kandala Vijaya, Director of Suspended Board of Directors Deepika Infratech Pvt. Ltd. Vs Shri Khabmmettu Sri Vamsi, IRP Deepika Infratech Pvt. Ltd. & Anr.	Mr. K Manivannan	Mr. Rohan Rajasekaran- R1 Mr. Anant Merathia-R2
24	Comp App (AT) (CH) No. 21/2021	Ravi Kizhedath Vs Hearts Malabar Clinical Solutions Pvt.Ltd. & 4 Ors	Mr. Bijoy P Pulipra	Mr. Ravichandran-R1- R3 Mr. Sankar P. Panicker- R4, R5

25	Comp App (AT) (CH) (Ins) No. 91/2022	Expo Freight Pvt. Ltd. Vs Sripatham Venkatasubramaniam Ramkumar	Mr SR Raghunathan	Mr. Pradeep Joy
26	TA (AT) No. 139- 140/2021 (Comp App (AT) No. 186-187/2020)	Vyspar Mandir Palarivattom & Anr. Vs Usha OK WITH	Ms. Lily Francis	Mr. Rony Oommen John
27	TA (AT) No. 141- 142/2021 Comp App (AT) No. 188-189/2020	Vyapar Mandir Palarivattom Pvt Ltd & Anr. Vs VD Viju WITH	Ms. Lily Francis	Mr. Rony Oommen John
28	TA No. 143-144/2021 (Comp App (AT) No. 190-191/2020)	Vyapar Mandir Palarivattom Private Limited & Anr. Vs Babu Foustine WITH	Ms. Lily Francis	Mr. Rony Oommen John
29	TA No.145 & 136/2021 Comp App (AT) No. 192-193/2020	Vyapar Mandir Palarivattom Pvt Ltd & Anr. Vs Saramma Mohan WITH	Ms. Lily Francis	Mr. Rony Oommen John
30	TA (AT) No. 146- 147/2021 (Comp App (AT) No. 194-195/2020)	Vyapar Mandir Palarivattom Pvt Ltd & Anr. Vs Alice P M WITH	Ms. Lily Francis	Mr. Rony Oommen John
31	TA No. 148-149/2021 Comp App (AT) No. 196-197/2020	Vyapar Mandir Palarivattom Private Ltd. & Anr. Vs Omana T.H. WITH	Ms. Lily Francis	Mr. Rony Oommen John
32	TA No. 150-151/2021 Comp App (AT) No. 198-199/2020	Vyapar Mandir Palarivattom Private Limited & Anr. Vs K.G. Lekha WITH	Ms. Lily Francis	Mr. Rony Oommen John
33	TA No. 152-153/2021 (Comp App (AT) No. 200-201/2020)	Vyapar Mandir Palarivattom Private Limited & Anr Vs Ramesh O.T	Ms. Lily Francis	Mr. Rony Oommen John

34	Comp App (AT) (CH) (Ins) No. 68/2022 Ex-Parte Relief IA No. 143/2022	Hindustan Newsprint Employees Co- Operative Bank Limited Vs. Hindustan Newsprint Ltd. & Anr. WITH	Mr. Alias M. Cherian	Ms. Srishti Thukral- R1 Ms.D. Reetha-R2
35	Comp App (AT) (CH) (Ins) No. 69/2022 Ex-Parte Relief IA No. 144/2022	Glassfibers Vs. Hindustan Newsprint Ltd. & Anr. WITH	Mr. Alias M. Cherian	Ms. Srishti Thukral- R1 Ms. D. Reetha-R2
36	Comp App (AT) (CH) (Ins) No. 73/2022 Ex-Parte Relief IA No. 154/2022	Thamban P Vs. Hindustan Newsprint Ltd. & Anr. WITH	Mr. Alias M. Cherian	Ms. Srishti Thukral- R1 Ms. D. Reetha-R2
37	Comp App (AT) (CH) (Ins) No. 75/2022 Ex-Parte Relief IA No. 155/2022	Sunil P.K Vs. Hindustan Newsprint Limited & Anr. WITH	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
38	Comp App (AT) (CH) (Ins) No. 77/2022 Ex-Parte Relief IA No. 156/2022	Shaji V K Vs. Hindustan Newsprint Ltd. & Anr.	Mr. Alias M. Cherian	Ms. Srishti Thukral- R1 Ms. D. Reetha-R2
39	TA (AT) No. 244/2021 (CA (AT) (Ins) No. 766/2020)	M/s Metal Gems Vs M/s Saranya Forgings & Engineers India Pvt. Ltd.	Dr. Harsh Surana	
40	Comp App (AT) (CH) No. 45/2021 For Condone Delay IA No. 549/2021	D. Asokan Vs Girija Muthukrishnan & Anr WITH	Mr. Raj Carolin V	Mr. Hari Kumar G. Nair- R1 Mr. Athiban Vijay AK- R2
41	Comp App (AT) (CH) No. 3/2022	S.T. Reddiar and Sons (Quilon) P Ltd rep by its Chairman & Director D Asokan Vs Girija Muhukrishnan WITH	Mr. Raj Carolin V	Mr. Harikumar G Nair
42	Comp App (AT) (CH) No. 5/2022 For Condone Delay IA No. 42/2022, For Exemption IA No.43/2022 For Stay IA No.44/2022	S. Vijayakumar Vs Girija Muthukrishnan & Anr	Mr. K. Gowtham Kumar Mr. Athiban Vijay	Mr. Harikumar G Nair- R1 Mr. MK Sumod- R2

43	Comp App (AT) (CH) (Ins) No. 17/ 2022	Aegis Steel Cast Vs PEE Industrial Valve Pvt Ltd	Mr. Dhiren R. Dave PCS	Mr. T.Durga Prasad
44	Comp App (AT) (CH) (Ins) No.167/2022	Captain Sahil Seghal Vs LEPL Projects Limited WITH	Ms. Shireen Sethna Baria Ms. B Saroj	Mr. Y Suryanarayana
45	Comp App (AT) (CH) (Ins) No.168/2022	Captain Saket Chaurasia Vs LEPL Projects Limited	Ms. Shireen Sethna Baria Ms. B Saroj	Mr. Y Suryanarayana
46	Comp App (AT) (CH) (Ins) No. 28/2022 Condone Delay IA No. 56/202 For Exemption IA No.1123/2022	Satya Sadasica Basava Prasad Maley & Anr Vs Shresht Insustries Pvt. Ltd	Mr. Deep Tarun Bisht	Mr. Hema Chander
47	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020)	Sumit Binani RP of KSK Mahanadi Power Company Ltd Vs Power Finance Corporation Ltd WITH	Shardul Amarchand Mangaldas & Co	Ms. Srideepa Bhattacharya
48	TA No. 43/2021 (Comp App (AT) (Ins) No.1097/2020) IA No. 670 & 671/2021	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation Vs M/s. KSK Mahanadi Power Company Ltd through its RP Mr. Sumit Binani	Mr. Edward James	Mr. Sumesh Dhawan
49	Comp. App (AT) (CH) (Ins) No. 279/2021 For Condone Delay IA No. 602/2021 To Dispense With IA No. 601/2021 For Stay IA No. 603/2021 To Implead IA No. 850/2022	Regional Provident Fund Commissioner Vs Shri Bijoy Prabhakaran Pulipra RP	Mr. K. Ramu & R. Vishnu	Mr. Bijoy P Pulipara
50	Comp App (AT) (CH) (Ins) No. 329/2021 For Stay IA No. 680/2021	George Vinci Thomas & 2 Ors Vs Mr. Sasitharan Ramaswamy	Dr. KS Ravichandran Ms. Manjula Devi	M/s Ramalingam & Associates

51	TA (AT) No. 176/2021 (CA (AT) (Ins) No. 438/2019)	VNR Infrastructure Ltd Vs SS Rail Works Private Limited Through its Managing Director Mr. A. Srinivasulu Reddy WITH	Mr. T Ravichandran	Mr. M Anil Kumar
52	TA (AT) No. 177/2021 (CA (AT) (Ins) No. 440/2019)	VNR Infrastructures Limited Vs Dy.CSTE Const. & 2 Ors WITH	Mr. T Ravichandran	Mr. S Diwakar- R1 & R3 Mr. Mayank Jain- R2
53	TA (AT) No. 179/2021 (CA (AT) (Ins) No. 444/2019)	VNR Infrastructures Ltd Vs Rama Raghava Reddy WITH	Mr. T Ravichandran	Mr. Mayank Jain
54	TA (AT) No. 187/2021 (CA (AT) (Ins) No. 567/2019)	VNR Infrastructure Limited Through its Liquidator Mr. T.S.N Raja Vs The Chief Engineer	Mr. T Ravichandran	Ms. Shipra Shukla
55	Comp App (AT) (CH) No. 60/2022 For Stay IA No 683/2022	Able Automobiles Private Limited & 4 Ors Vs Rekha Singhal & 2 Ors.	Mr. Judy James	Dr. KS Ravichandran-R1
56	Comp App (AT) (CH) (Ins) No.57/2022 For Condone Delay IA No. 113 /2022 For Stay IA No. 112/2022	SEW Infrastructure Limited Vs Mr. Ashok Surana & 3 Ors	Mr. M. Naga Deepak	Mr. KVS Sharma Mr. Bendi Raviteja- R2-R4
57	Comp App (AT) (CH) (Ins) No.156/2021 For Condone Delay IA No. 315/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr. WITH	Mr. K Gaurav Kumar	Mr. J. Manivannan
58	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan Vs. Amit Chandrakant Vaishnav & Anr.	Mr. AS Arvind	Mr. K Gaurav Kumar-R1 Mr. Ramasubramaniam R2

		WITH		
59	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs. Amit Chandrakant Vaishnav & Anr	Mr. Ramasubramaniam Raja	Mr. K Gaurav Kumar, CS- R1 Mr. Arvind AS- R2
60	Comp App (AT) (CH) (Ins) No. 273/2022 For Condone Delay IA No. 657/2022 For Stay IA No 586/2022 For Urgent Hearing IA No. 100/2023	Vishnuvallabh Infra Private Limited Vs IVRCL Limited & Anr	Ms. AVS Laxmi	Mr. K Ravindranath

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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